

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.12 of 2016**

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Aruna Kumari

... .. Appellant/s

Versus

The State of Bihar Through The Collector District Muzaffarpur and Anr

... .. Respondent/s

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**Appearance :**

For the Appellant/s : None.

For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE PURNENDU SINGH**  
**ORAL ORDER**

8      12-01-2026                      Despite repeated calls, no one appeared on behalf of  
the appellant.

2. Let this case be notified among last cases under the  
heading “For Hearing”.

**(Purnendu Singh, J)**

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